

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**NOTIFICATION**

Dated: Guwahati, the 16<sup>th</sup> of December, 2022

**No.HC.XLV/272/2018/ 1201 /PM&P#** In the interest of administration, Gauhati High Court has been pleased to transfer and appoint Sri Raktim Baruah, Systems Officer, Office of the District & Sessions Judge, Chirang (*presently posted as Systems Officer on Special Duty, in the Principal Seat of the Gauhati High Court*), as Systems Officer, in the Principal Seat of the Gauhati High Court, in the usual scale of pay and other allowances as admissible under the rules with effect from date of his joining, vice Sri Pranab Duara, Systems Officer, promoted as Senior Systems Officer.

By Order,  
*Sd/- Gautam Baruah*  
**REGISTRAR GENERAL**

**Memo No. HC.XLV/272/2018/1201(A)/PM&P** dated the 16<sup>th</sup> of December, 2022.

Copy to:

1. The L.R. -cum- Commissioner & Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati.
2. The Principal Accountant General, Assam, Beltola, Maidamgaon, Guwahati-29.
3. The District & Sessions Judge, Chirang, for information and necessary action.
4. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
5. The Registrar (Administration/ Vigilance/ Judicial & IT), Gauhati High Court, Guwahati.
6. The Secretary, Gauhati High Court Legal Services Authority, Guwahati.
7. The Registrar (Establishment), Gauhati High Court, Guwahati, for information and necessary action.
8. The Joint Registrar (PM&P/ Judicial/ Recruitment/ Vigilance), Gauhati High Court, Guwahati.
9. The Director of Accounts & Treasuries, Assam, Dispur, Guwahati.
10. The Joint Registrar ( \_\_\_\_\_ ), Gauhati High Court, Guwahati.
11. The Deputy Registrar ( \_\_\_\_\_ ), Gauhati High Court, Guwahati.
12. The Assistant Registrar ( \_\_\_\_\_ ), Gauhati High Court, Guwahati.
13. The Joint Secretary to the Govt. of Assam, Finance (SIU) Deptt., Dispur, Guwahati - 6.

14. The Joint Secretary to the Govt. of Assam, Finance (Budget) Deptt., Dispur, Guwahati -6.
15. The Treasury Officer, Kamrup Metro Treasury.
16. The Treasury Officer, Bongaigaon Treasury.
17. The F&AO, Gauhati High Court, Guwahati.
- ✓ 18. The Project Manager, Gauhati High Court, Guwahati, for uploading the Notification in the Gauhati High Court website (Promotion/ Transfer).
19. The Deputy Director, Printing & Stationery, Assam Govt. Press, Bamunimaidan, Guwahati, for publication of the Notification in the Assam Gazette.
20. The Administrative Officer, Judicial Academy, Assam, for placing the Notification before the Hon'ble Director, Judicial Academy, Assam.
21. The Administrative Officer (J) ( \_\_\_\_\_ ), Gauhati High Court, Guwahati.
22. Private Secretary to Hon'ble Mr. Justice ( \_\_\_\_\_ ) Gauhati High Court, Guwahati.
23. The Court Officer No. I & II, Gauhati High Court, Guwahati.
24. The Chief Security Officer, Gauhati High Court, Guwahati.
25. CA to the Registrar General, Gauhati High Court, Guwahati.
26. Office File

  
**REGISTRAR GENERAL**

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**NOTIFICATION**

Dated: Guwahati, the 16<sup>th</sup> of December, 2022

**No.HC.XLV/387/2022/ 1202 /PM&P#** The Gauhati High Court has been pleased to promote and appoint Sri Pranab Duara, Systems Officer, temporarily and until further order, as Senior Systems Officer in the Principal Seat of the Gauhati High Court, Guwahati, in the usual scale of pay and other allowances as admissible under the rules with effect from date of his joining.


By Order,  
*Sd/- Gautam Baruah*  
**REGISTRAR GENERAL**

**Memo No. HC.XLV/387/2022/1202(A)/PM&P** dated the 16<sup>th</sup> of December, 2022.

Copy to:

1. The L.R. -cum- Commissioner & Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati.
2. The Principal Accountant General, Assam, Beltola, Maidamgaon, Guwahati-29.
3. The District and Sessions Judges, Assam.
4. The Registrar, Gauhati High Court, (Kohima Bench, Kohima/ Aizawl Bench, Aizawl/ Itanagar Permanent Bench, Naharlagun).
5. The Principal Judge, Family Court, No. I, II & III, Kamrup, Guwahati/ Cachar, Silchar/Barpeta.
6. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
7. The Registrar (Administration/ Vigilance/ Judicial & IT), Gauhati High Court, Guwahati.
8. The Secretary, Gauhati High Court Legal Services Authority, Guwahati.
9. The Presiding Officer, Industrial Tribunal, Guwahati/ Dibrugarh/Silchar.
10. The Presiding Officer, Labour Court, Guwahati/ Dibrugarh.
11. The Presiding Officer, STAT & Member, MACT, No.1, Kamrup, Guwahati.
12. The Special Judge, Assam, Guwahati.
13. The Special Judge, CBI & NIA, Assam, Guwahati.
14. The Member Secretary, Assam State Legal Services Authority, Guwahati.
15. The Member, MACT, Guwahati/Dhubri/ Nagaon/ Nalbari/ Barpeta/ Silchar/ Sonitpur, Tezpur/Goalpara/ Kamrup, Amingaon.

16. The Special Judge, Addl. CBI Court, No. I, II & III, Assam, Chandmari, Guwahati.
17. The Registrar (Establishment), Gauhati High Court, Guwahati, for information and necessary action.
18. The Chief Judicial Magistrates of Assam.
19. The Joint Registrar (PM&P/ Judicial/ Recruitment/ Vigilance), Gauhati High Court, Guwahati.
20. The OSD, e-Courts, Gauhati High Court, Guwahati.
21. The Central Project Coordinator, Nagaland/Mizoram/Arunachal Pradesh.
22. The Director of Accounts & Treasuries, Assam, Dispur, Guwahati.
23. The Joint Registrar ( \_\_\_\_\_ ), Gauhati High Court, Guwahati.
24. The Deputy Registrar ( \_\_\_\_\_ ), Gauhati High Court, Guwahati.
25. The Assistant Registrar ( \_\_\_\_\_ ), Gauhati High Court, Guwahati.
26. The Joint Secretary to the Govt. of Assam, Finance (SIU) Deptt., Dispur, Guwahati - 6
27. The Joint Secretary to the Govt. of Assam, Finance (Budget) Deptt., Dispur, Guwahati -6
28. The Treasury Officer, Kamrup Metro Treasury, Guwahati.
29. The F&AO, Gauhati High Court, Guwahati
30. The Project Manager, Gauhati High Court, Guwahati, for uploading the Notification in the Gauhati High Court website (Promotion/ Transfer).
31. The Deputy Director, Printing & Stationery, Assam Govt. Press, Bamunimaidan, Guwahati, for publication of the Notification in the Assam Gazette.
32. The Administrative Officer, Judicial Academy, Assam, for placing the Notification before the Hon'ble Director, Judicial Academy, Assam.
33. The Administrative Officer (J) ( \_\_\_\_\_ ), Gauhati High Court, Guwahati
34. Private Secretary to Hon'ble Mr. Justice ( \_\_\_\_\_ ) Gauhati High Court, Guwahati.
35. The Court Officer No. I & II, Gauhati High Court, Guwahati.
36. The Chief Security Officer, Gauhati High Court, Guwahati.
37. CA to the Registrar General, Gauhati High Court, Guwahati.
38. Office File



**REGISTRAR GENERAL**

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**NOTIFICATION**

Dated: Guwahati, the 16<sup>th</sup> of December, 2022

**No.HC.XLV/387/2022/ 1203 /PM&P#** The Gauhati High Court has been pleased to promote Sri Pranob Jyoti Phukan, Systems Assistant, temporarily and until further order, as Systems Officer, in the usual scale of pay and other allowances as admissible under the rules with effect from date of his joining.

On being promoted, Sri Pranob Jyoti Phukan is posted as Systems Officer, Office of the District & Sessions Judge, Kamrup, Amingaon, vice Sri Prabal Medhi, Systems Officer, already transferred and posted as Systems Officer, Dima Hasao.

In the interest of administration, Gauhati High Court has been pleased to appoint Sri Pranob Jyoti Phukan, presently posted as Systems Officer, Office of the District & Sessions Judge, Kamrup, Amingaon, as Systems Officer on Special Duty, in the Principal Seat of the Gauhati High Court with effect from the date of joining, temporarily and until further order.

Sri Phukan shall continue to draw his salary and other allowances under the Rules as Systems Officer, Office of the District & Sessions Judge, Kamrup, Amingaon.

By Order,  
*Sd/- Gautam Baruah*  
**REGISTRAR GENERAL**

**Memo No. HC.XLV/387/2022/1203(A)/PM&P** dated the 16<sup>th</sup> of December, 2022.

Copy to:

1. The L.R. -cum- Commissioner & Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati.
2. The Principal Accountant General, Assam, Beltola, Maidamgaon, Guwahati-29.
3. The District and Sessions Judge, Kamrup, Amingaon, for information and necessary action.
4. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
5. The Registrar (Administration/ Vigilance/ Judicial & IT), Gauhati High Court, Guwahati.
6. The Secretary, Gauhati High Court Legal Services Authority, Guwahati.
7. The Registrar (Establishment), Gauhati High Court, Guwahati, for information and

necessary action.

8. The Director of Accounts & Treasuries, Assam, Dispur, Guwahati.
9. The Joint Registrar (PM&P/ Judicial/ Recruitment/ Vigilance), Gauhati High Court, Guwahati.
10. The OSD, e-Courts, Gauhati High Court, Guwahati.
11. The Central Project Coordinator, Nagaland/Mizoram/Arunachal Pradesh.
12. The Joint Registrar ( \_\_\_\_\_ ), Gauhati High Court, Guwahati.
13. The Deputy Registrar ( \_\_\_\_\_ ), Gauhati High Court, Guwahati.
14. The Assistant Registrar ( \_\_\_\_\_ ), Gauhati High Court, Guwahati.
15. The Joint Secretary to the Govt. of Assam, Finance (SIU) Deptt., Dispur, Guwahati - 6
16. The Joint Secretary to the Govt. of Assam, Finance (Budget) Deptt., Dispur, Guwahati -6
17. The Treasury Officer, Kamrup Treasury.
18. The Treasury Officer, Kamrup Metro Treasury.
19. The F&AO, Gauhati High Court, Guwahati
- ✓ 20. The Project Manager, Gauhati High Court, Guwahati, for uploading the Notification in the Gauhati High Court website (Promotion/ Transfer).
21. The Deputy Director, Printing & Stationery, Assam Govt. Press, Bamunimaidan, Guwahati, for publication of the Notification in the Assam Gazette.
22. The Administrative Officer (J) ( \_\_\_\_\_ ), Gauhati High Court, Guwahati
23. Private Secretary to Hon'ble Mr. Justice ( \_\_\_\_\_ ) Gauhati High Court, Guwahati.
24. The Court Officer No. I & II, Gauhati High Court, Guwahati.
25. The Chief Security Officer, Gauhati High Court, Guwahati.
26. CA to the Registrar General, Gauhati High Court, Guwahati.
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**REGISTRAR GENERAL**

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**NOTIFICATION**

Dated: Guwahati, the 16<sup>th</sup> of December, 2022

**No.HC.XLV/387/2022/ 1204 /PM&P#** The Gauhati High Court has been pleased to promote Sri Gautam Kalita, Systems Assistant, temporarily and until further order, as Systems Officer, in the usual scale of pay and other allowances as admissible under the rules with effect from date of his joining.

On being promoted, Sri Gautam Kalita is posted as Systems Officer, Office of the District & Sessions Judge, Chirang, vice Sri Raktim Baruah, Systems Officer, transferred and posted as Systems Officer, in the Principal Seat of the Gauhati High Court.

In the interest of administration, Gauhati High Court has been pleased to appoint Sri Gautam Kalita, presently posted as Systems officer, Office of the District & Sessions Judge, Chirang, as Systems Officer on Special Duty, in the Principal Seat of Gauhati High Court with effect from the date of joining, temporarily and until further order.

Sri Kalita shall continue to draw his salary and other allowances under the Rules as Systems Officer, Office of the District & Sessions Judge, Chirang.

By Order,  
*Sd/- Gautam Baruah*  
**REGISTRAR GENERAL**

**Memo No. HC.XLV/387/2022/ 1204 (A)/PM&P** dated the 16<sup>th</sup> of December, 2022.

Copy to:

1. The L.R. -cum- Commissioner & Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati.
2. The Principal Accountant General, Assam, Beltola, Maidamgaon, Guwahati-29.
3. The District and Sessions Judge, Chirang, for information and necessary action.
4. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
5. The Registrar (Administration/ Vigilance/ Judicial & IT), Gauhati High Court, Guwahati.
6. The Secretary, Gauhati High Court Legal Services Authority, Guwahati.
7. The Registrar (Establishment), Gauhati High Court, Guwahati, for information and

necessary action.

8. The Director of Accounts & Treasuries, Assam, Dispur, Guwahati.
9. The Joint Registrar (PM&P/ Judicial/ Recruitment/ Vigilance), Gauhati High Court, Guwahati.
10. The OSD, e-Courts, Gauhati High Court, Guwahati.
11. The Central Project Coordinator, Nagaland/Mizoram/Arunachal Pradesh.
12. The Joint Registrar ( \_\_\_\_\_ ), Gauhati High Court, Guwahati.
13. The Deputy Registrar ( \_\_\_\_\_ ), Gauhati High Court, Guwahati.
14. The Assistant Registrar ( \_\_\_\_\_ ), Gauhati High Court, Guwahati.
15. The Joint Secretary to the Govt. of Assam, Finance (SIU) Deptt., Dispur, Guwahati - 6
16. The Joint Secretary to the Govt. of Assam, Finance (Budget) Deptt., Dispur, Guwahati -6
17. The Treasury Officer, Bongaigaon Treasury.
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21. The Deputy Director, Printing & Stationery, Assam Govt. Press, Bamunimaidan, Guwahati, for publication of the Notification in the Assam Gazette.
22. The Administrative Officer (J) ( \_\_\_\_\_ ), Gauhati High Court, Guwahati
23. Private Secretary to Hon'ble Mr. Justice ( \_\_\_\_\_ ) Gauhati High Court, Guwahati.
24. The Court Officer No. I & II, Gauhati High Court, Guwahati.
25. The Chief Security Officer, Gauhati High Court, Guwahati.
26. CA to the Registrar General, Gauhati High Court, Guwahati.
27. Office File



**REGISTRAR GENERAL**